

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA-PATNA 'e-COURT', KOLKATA  
[Hybrid Court Hearing]**

**Before Shri Rajesh Kumar Accountant Member  
&  
Shri Pradip Kumar Choubey, Judicial Member**

**I.T.A. No. 662/PAT/2024  
Assessment Year: 2025-2026**

***Ramshobha Educational Welfare Trust,....Appellant  
Om Sai Apartment, Flat No. 104,  
Anantpur, Near Overbridge,  
Doranda, Ranchi-834002, Jharkhand  
[PAN:AACTR0074R]***

***-Vs.-***

***Commissioner of Income Tax (Exemptions),  
Patna,.....Respondent  
Aayakar Bhawan,  
5A, Main Road, Besides Ranchi Club,  
Ranchi-834001, Jharkhand***

**Appearances by:**

*No one, appeared on behalf of the assessee*

*Shri Rinku Singh, CIT (D.R.), appeared on behalf of the  
Revenue*

**Date of concluding the hearing: March 27, 2025**

**Date of pronouncing the order: March 28, 2025**

**O R D E R**

**Per Rajesh Kumar, Accountant Member:-**

The appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Exemptions), Patna dated 25<sup>th</sup> September, 2024 passed for Assessment Year 2025-26.

2. Ms. Sumitra Sinha, Secretary of the assessee-Trust has moved an application dated 20.03.2025 seeking the

permission of the Bench to withdraw this appeal on technical ground. Since the Id. D.R. has no objection in this regard, the permission as sought by Ms. Sumitra Sinha, Secretary of the assessee-Trust is granted and accordingly the appeal of the assessee is dismissed as withdrawn.

**3. In the result, the appeal of the assessee is dismissed.**

Order pronounced in the open Court on 28/03/2025.

Sd/-  
**(Pradip Kumar Choubey)**  
**Judicial Member**

Sd/-  
**(Rajesh Kumar)**  
**Accountant Member**

***Kolkata, the 28<sup>th</sup> day of March, 2025***

*Copies to :(1) Ramshobha Educational Welfare Trust,  
Om Sai Apartment, Flat No. 104,  
Anantpur, Near Overbridge,  
Doranda, Ranchi-834002, Jharkhand*

*(2) Commissioner of Income Tax (Exemptions),  
Patna,  
Aayakar Bhawan,  
5A, Main Road, Besides Ranchi Club,  
Ranchi-834001, Jharkhand*

*(3) CIT ;*

*(4) The Departmental Representative;*

*(5) Guard File*

*TRUE COPY*

*By order*

*Assistant Registrar,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***